Annexure - 8

Name of the corporate debtor: QRT LABS PRIVATE LIMITED;

Date of commencement of CIRP: 24/02/2022;

List of operational creditors (Other than Workmen and Employees and Government Dues)

	No.
P =	
Prama International Private Limited	Name of creditor
	Identi ficati on No.
Not yet received	Details of c
35,54,755.00	Details of claim received  Date of Amount receipt claimed
35,54,755.00 35,54,755.00	Amount of claim admitted
Operational dues	Details of claim admitted  Amount Amount covered covered by by because security guarinterest covered by covered by because the covered by
	Amount Amount Whethe % of covered covered r voting by security guarant interest ee
	ount ered erant
No	Whethe r related party?
100	% of voting share in CoC
	Whethe % of of voting continge related share party? in CoC
	Amount of any mutual dues, that may be set-off
1	Amou Amou nt of nt of claim claim not under admitt verific ed ation
	Amou Amou nt of nt of claim claim not under admitt verific ed ation
Operaional creditor did not file claim as on the last date of submission or verfication of claims inspite of repeated reminder through email and telecommuication, hence IRP is forced to admit the claim provisionally based on the honourable NCLT order dated 24.02.2022, to constitute first COC and take the process forward. The claim is however subject to revision on receipt of final claim document with evidence from the applicant creditor and verification from the books of the Corporate Debtor.	Remarks, if any



List of creditors as on: 17/03/2022